

DIVISION BENCH  
COURT - I

S-9

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/155(KB)2022  
IA(COMPANIES.ACT)/77(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> MAY 2024**

IN THE MATTER OF	BIKANER ENGINEERING CO LTD VS REGISTRAR OF COMPANIES WEST BENGAL
UNDER SECTION	SEC 252 (3)

**Appearance via video conference/physically**

For Applicant

Ms. Niharika Singh, Adv.

Ms. Rupal Singh, Adv.

Mr. Ashok Kumar Singh, Adv.

**ORDER**

1. Ld. Counsel for the Applicant present.
2. Registry is directed to issue notice to RoC for report by speed post and email and place tracking information on record.
3. Post this matter on **28.06.2024**.

**Balraj Joshi**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)